Ozone Cell

- 2130. SHRI S.M. LALJAN BASHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
 - (a) whether Government have decided to scrap the "Ozone Cell";
- (b) whether it is a fact that there has been no activity emanating from this cell;
- (c) whether it is a fact that Government have taken up some schemes to ensure that India meets international standards and agreements to control release of certain chemicals etc.;
- (d) if so, how Government would implement its assurances in this regard; and
- (e) the steps proposed to review the agreements made internationally in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): (a) No, Sir.

- (b) No, Sir.
- (C) Yes, Sir, as far as phasing out of Ozone Depleting Substances (ODS) are concerned.
- (d) In order to ensure compliance with the Montreal Protocol the important-steps taken are as follows:—
 - (i) Obtained assistance from the Multilateral Fund to the tune of US\$131 million for implementing various projects in aerosols, foams, refrigeration and air-conditioning, solvents, fire-extinguishers and ODS production sectors.
 - (ii) The Ozone Depleting Substances (Regulation & Control) Rules 2000 have been brought into force with effect from 19th July, 2000.
 - (iii) Fiscal incentives in the form of duty exemption are being provided for the substitution of Ozone Depleting Substances in projects funded by Multilateral Fund to the Montreal Protocol and in the establishment of new capacities with non-ODS technologies.

(e)The implementation of the Montreal Protocol is periodically being reviewed by an Empowered Steering Committee under the Chairmanship of Secretary, Ministry of Environment and Forests.

National River Conservation Plan

- 2131. SHRIMATI VANGA GEETHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what are the works undertaken by the National Rivers Conservation Plan (NRCP) during the last two years and the progress made in the works; and
 - (b) by when the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): (a) and (b) The works undertaken and progress made under the National Conservation Plan (NRCP) during the last 2 years is given below.

Works taken under Nation Conservation Plan:

Name of projects	No. of Project 2001-2002	Sanctioned 2002-2003	No. of Projects completed 2001-2003
Interceptin & Diversion	67	21	27
Sewage Treatment Plant	56	20	36
Low Cost Sanitation	20	2	16
River Front Development	17	5	6
Crematoria	7	3	4
Others	16	4	12
Total:	183	55	101

The period of completion differs from project to project.

Unauthorised construction of forest land

†2132. SHRI DATTA MEGHE: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

[†]Original notice of the question was received in Hindi.